

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).5216/2006

(From the judgement and order dated 8/9/2005 in LPA No. 263/2004 and
judgment and order dated 25/09/2003 in WP No. 415/2002 of The HIGH
COURT OF M.P AT INDORE)

STEEL TUBES INDIA LTD.

Petitioner(s)

VERSUS

ENGINEERING MAZDOOR SANGH & ORS.

Respondent(s)

(With office report on default dt.4.4.2007)

Date: 15/11/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT
(IN CHAMBERS)

For Petitioner(s) Mr. S. Sukumaran, Adv.

Mr. A. Deb Kumar, Adv.

Mr. Alok Rai, Adv.

Mr. Rajesh, Adv.

Mr. K. Rajeev, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDERCounsel for the petitioner states that the LPA is not maintainable and
therefore he wants to withdraw the petition. The SLP is dismissed as withdrawn.(Sukhwinder Kaur)
Sr. P.A.

Court Master

(Phoolan Wati Arora)